

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-105**

Appeal-128/241- 242/ND/2019

**IN THE MATTER OF:**

Isith Prakash Gangooly

Vs.

Nugreen Energy Pvt Ltd and Ors.

....**Applicant**

....**Respondent**

**SECTION**

Under Section 241-242

**Order delivered on 30.08.2019**

**CORAM:**

**MS. INA MALHOTRA,  
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Pratik Malik, Adv. Satvik Bajaj, and Adv. Vriddhi Arora

For the Respondent : Adv. Vaibhav Srivastava and Adv. Sarim Naved for Respondent no. 1 & 2.

**ORDER**

Ld. Counsel Shri Vaibhav Srivastava has put in appearance on behalf of respondents no.1 & 2 on advance notice. Let the reply be filed and steps be taken to serve the other respondents by all modes. Affidavit of service be filed. To come up on 30.09.2019.

-Sd-

**(SUMITA PURKAYASTHA)  
MEMBER (T)**

-Sd-

**(INA MALHOTRA)  
MEMBER (J)**